

OFFICE OF THE  
DISTRICT & SESSIONS JUDGE  
UNAKOTI DISTRICT, KAILASHAHAR.

**Monthly statement regarding Pendency & Disposal report for the month  
of May, 2021.**

Name of the Court	Civil		Criminal		Petty Case		Total	
	Pending	Disposal	Pending	Disposal	Pending	Disposal	Pending	Disposal
District & sessions Judge Unakoti District, kailashahar.	187	3	125	4			<b>312</b>	<b>7</b>
Addl. District & sessions Judge, Unakoti District, kailashahar.	13	0	93	1			<b>106</b>	<b>1</b>
Civil Judge (Sr. division) & Asstt. Sessions Judge, Unakoti District, Kailashahar.	104	0	0	0			<b>104</b>	<b>0</b>
Chief Judicial Magistrate-Cum- Civil Judge(Sr. Division), Unakoti District, Kailashahar.	76	0	<b>343</b>	<b>2</b>	<b>543</b>	<b>3</b>	<b>962</b>	<b>5</b>
Civil Judge(Jr.Division)-Cum- Judicial Magistrate 1st Class, Kailashahar, Unakoti Judicial District.	161	0	<b>233</b>	<b>0</b>	<b>612</b>	<b>0</b>	<b>1006</b>	<b>0</b>
Judicial Magistrate 1 <sup>st</sup> Class- Cum- Civil Judge(Jr. Division),Kailashahar, Unakoti District. (Court No.1)	49	0	<b>129</b>	<b>0</b>	<b>122</b>	<b>0</b>	<b>300</b>	<b>0</b>
Judicial Magistrate 1 <sup>st</sup> Class- Cum- Civil Judge(Jr. Div.),Kailashahar, Unakoti District. (Court No.2)	39	0	<b>159</b>	<b>0</b>	<b>483</b>	<b>0</b>	<b>681</b>	<b>0</b>
<b>Total</b>	<b>629</b>	<b>3</b>	<b>1082</b>	<b>7</b>	<b>1760</b>	<b>3</b>	<b>3471</b>	<b>13</b>

*N.B. :- During the month of May, 137 nos. Other Bail Application & 03 nos. Orders on Final Reports are instituted and disposed of accordingly.*

07/06/21  
I/C District & Sessions Judge  
Unakoti District, Kailashahar.

No. F.14(A)(71)-DJ/U/M<sub>g</sub>/2021/ 2841 /

Dated, Kailashahar,  
The 7<sup>th</sup> June, 2021

**Forwarded to the :** System Assistant of District & Sessions Judge's Court, Unakoti District, Kailashahar  
For necessary compliance.